

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3241  
ANSWERED ON:13.12.2012  
MINORITIES LIVING BELOW POVERTY LINE  
Singh Shri Ravneet

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

(a) the number of minority people living below poverty line on the basis of new plan panels description of poors in the country, State-wise; and

(b) the steps proposed to be taken for the upliftment of those minority people living below poverty line?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

(a) No specific data for minority people living Below Poverty Line (BPL) is available. As per information received from Planning Commission, the Socio-Economic Caste Census (SECC) to ascertain the number of people living below poverty line, including those belonging to minorities, is coordinated by Ministry of Rural Development for rural areas and Ministry of Housing and Urban Poverty Alleviation for urban areas. The Report of SECC has not been received.

(b) The National Minorities Development & Finance Corporation (NMDFC) provides loans on concessional rates of interest to persons belonging to minority communities living below double the poverty line for their economic upliftment and empowerment. In addition, the schemes of Multi-sectoral Development Programme, Prime Minister's New 15 Point Programme and Scholarship / Coaching schemes are implemented by Ministry of Minority Affairs for the upliftment of minority people, including those living below poverty line.